

Name of Corporate Debtor: J C T Limited		Annexure 3														
Date of Commencement of CIRP: 25-Oct-24																
List of Creditors as on: 16-Sep-25																
List of secured financial creditors (Other than financial creditors belonging to any class of creditors)																
(Amount in ₹)																
Sl. No.	Name of creditor	Details of claim received				Details of claim admitted							Amount of claim under verification	Remarks, if any	Security Interest	
		Date of receipt	Principal	Interest	Amount claimed	Amount of claim provisionally admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim				Amount of any mutual dues, that may be set-off
1	Bank of Baroda	11.11.2024	6,06,58,327.65	68,34,129.07	6,74,92,456.72	6,06,58,327.65	Secured	6,74,92,456.72	-		2.15%				68,34,129.07	1) The total amount claimed upto 09.11.2024, post Commencement order i.e., 25.10.2024. 2) Provide documents (account statement) pertaining to CC and Term loan. 3) Provide claim workings in excel. Memorandum of Entry - Mortgage of Deposit of documents of Title deeds.
2	State Bank of India	08.11.2024	59,12,05,762.00	12,44,48,331.58	71,56,54,093.58	59,12,05,762.00	Secured	68,69,90,295.58	2,86,63,798		20.94%			12,44,48,331.58	1) Account statement for following accounts are required: a)30970407916 b)39518846389 c)41070036303 2) Calculation/workings of amount covered by guarantee. Limit: CC Limit of Rs.28.00 Cr. LC Inland & Import limit Rs.26.00 Cr. and BG Limit Rs.3.00 Cr. Security Primary: Hypothecation of entire current assets of the Company both present & future on pari-passu basis with other consortium working capital member banks. Security Collateral: a. First pari-passu charge on the entire Fixed Assets of the Company at Phagwara, both present & future, (except two blocks of Housing Colony on area of 3854 Marlas - first charge has been given to Phoenix ARC Pvt. Ltd.) b. First Charge on the movable or immovable fixed assets of the company on pari-passu basis with WC lenders c. Second Charge on the movable or immovable fixed assets of the company on pari-passu basis with WC lenders Primary Security - 1st Pari Passu charge on whole of the current assets, present and future, of the company for WC limits and for FLC Shipping documents (DA/DP) including Bills of lading/ Covering imported raw materials/ stores/ spares along with insurance and other usual documents and for ILC: Bills accompanied by RRs/ MTRS of approved companies covering purchase of raw material / stores / spares. Measuring 14331.53 Marla equivalent to 362444. 39 sq. mtr. approx = 248.96 crore. Second pari-passu charge on the following assets (1st Charge is in favour of M/s Phoenix ARC Pvt Ltd.): 1. Fixed Assets pertaining to Filament Unit at Hoshiarpur having realisable Value (RV) of Rs. 104.97 Cr 2. Two colony blocks comprising 3854 Marla of land having RV of Rs. 57.19 Cr at GT Road Phagwara., 3. Land at Shri Ganganagar having RV of Rs. 43.20 (part sold). M/s Phoenix ARC Pvt. Ltd also have 2nd charge on the current assets of the company and 2nd charge on the fixed assets located at Phagwara on which consortium members are having 1st charge.	
3	Punjab National Bank	08.11.2024	34,24,12,098.30	2,75,31,280.87	36,99,43,379.20	34,24,12,098.30	Secured	36,99,43,379.20	54,15,00,000		12.13%			2,75,31,280.87	1) Interest calculation is required upto 25.10.2024 and not upto 07.11.2024. 2) Interest workings in excel is required separately for each account. 1. Fixed Assets pertaining to Filament Unit at Hoshiarpur having realisable Value (RV) of Rs. 104.97 Cr 2. Two colony blocks comprising 3854 Marla of land having RV of Rs. 57.19 Cr at GT Road Phagwara., 3. Land at Shri Ganganagar having RV of Rs. 43.20 (part sold). M/s Phoenix ARC Pvt. Ltd also have 2nd charge on the current assets of the company and 2nd charge on the fixed assets located at Phagwara on which consortium members are having 1st charge.	
4	Punjab & Sindh Bank	08.11.2024	54,00,000.00	9,46,993.77	63,46,993.77	54,00,000.00	Secured	63,46,993.77	48,46,00,000		0.19%			9,46,993.77	1) Interest calculation workings required in excel. Primary Security: Hypothecation charge over the entire current assets of the company both present and future on pari-passu with WC lenders Collateral Security: 2nd Charge on the movable or immovable fixed assets of the company on pari-passu basis with WC lenders Primary Security: For Working Capital Facilities (Funded & Non- Funded): Hypothecation charge over the entire current assets of the company, both present and future on pari passu basis with working capital lenders. Collateral security: For working capital Facilities (Funded & Non- Funded): 1. First Pari Passu charge on the entire fixed assets of the company at Phagwara both present and future except two blocks of housing colony on area 3854 marlas on pari passu basis with WC lenders (2nd Charge with Phoenix ARC. 2. Second charge over entire fixed assets of the company at Hoshiarpur, Sri Ganganagar & Two blocks of housing colony on area 3854 marlas, on pari passu basis with WC lender (Phoenix ARC on first charge).	
5	Indian Bank	11.11.2024	62,83,17,094.00	15,97,10,641.00	78,80,27,735.00	62,83,17,094.00	Secured	78,80,27,735	78,80,27,735		22.25%			15,97,10,641.00	1) Interest calculation workings required in excel. 2) Interest is to be calculated till ICD on 25.10.2024 and not beyond that date. Additional Securities for WCF: 1. Pledge of entire promoters holding or at least 51% of paid up capital of the company, whichever is lower, in favour of the lenders. As on 31.03.2022, promoters of the company were holding 23,62,44,134 numbers of share. All shares held by promoter/promoter company have been pledged with security trustee. 2. Mortgage of 745 marla additional land available at Phagwara in favours of lenders	
6	HDFC Bank	02.12.2024	12,10,592.43	3,86,202.57	15,96,795.43	12,10,592.43	Secured	15,96,795.43	NA		0.04%			3,86,202.57	1) Interest calculation workings required in excel. 2) Loan Closure letter received for Innova Crysta Security Interest: Innova Crysta & MG Gloster	

													Property No. 1 - First Pari Passu charge alongwith Phoenix Trust FY 19-5 Scheme G for securing the Restructring Support Finance Dues and Phoenix ARC Private Limited for securing the new loan dues on all the freehold land admeasuring 1755 Kanal and 17 Marla acquired by JCT Limited situated at Village, Chohal, District Hoshiapur in the state of Punjab and now forming part of the JCT-Filament Unit together with buildings and structures thereon and all the plant & machinery attached to the earth and every part thereof as well as brought in/to be brought in or on order.		
7	Phoenix ARC Private Limited	20.06.2025	11,00,00,000.00	7,57,52,006.00	18,57,52,006.00	11,00,00,000.00	Secured	18,57,52,006.00	18,57,52,006	3.90%		7,57,52,006.00	Property No.2 - First Pari Passu charge alongwith Phoenix Trust FY 19-5 Scheme G for securing the Restructring Support Finance Dues and Phoenix ARC Private Limited for securing the new loan dues on all the freehold land admeasuring 951 Kanal and 02 Marla acquired by JCT Limited situated at Village, Baroti, Tehsil and District Hoshiapur in the state of Punjab together with buildings and structures thereon and all the plant & machinery attached to the earth or permanently fastended to anything and every part thereof as well as brought in/to be brought in or on order.		
8	Phoenix Trust FY 19-5 Scheme G	20.06.2025	48,46,73,000.00	77,70,66,819.00	1,26,17,39,819.00	48,46,73,000.00	Secured	1,26,17,39,819.00	1,26,17,39,819.00	17.16%		77,70,66,819.00	Property No. 3 - First Pari Passu charge alongwith Phoenix Trust FY 19-5 Scheme G for securing the Restructring Support Finance Dues and Phoenix ARC Private Limited for securing the new loan dues on all the pieces and parcels of the non-agricutrnal land admeasuring 19 Bighas and 33.85 Boswas lying being and situate at or within the Municipal area and Revenue District of Sri Ganganagar in the state of Rajasthan, together with the factory and other buildings, structures and erections constructed and/or to be constructed thereon and anything attached to the earth or anything fastended to anything attached to the earth.		
													Property No. 4 - First Pari Passu charge alongwith Phoenix Trust FY 19-5 Scheme G for securing the Restructring Support Finance Dues and Phoenix ARC Private Limited for securing the new loan dues on all the pieces and parcels of two colony blocks within municipal limit of Phagwara, District Kapurthala admeasuring 3854 Marlas forming block II and III of residential uarters situated at village Chachoki		
Total			2,22,38,76,874.38	1,17,26,76,403.86	3,39,65,53,278.70	2,22,38,76,874.38		2,57,98,61,745.70	2,02,85,43,539.00	78.76%	0	0	-	1,17,26,76,403.86	